

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION No.2248
TO BE ANSWERED ON 11.12.2015

ASHRAM FOR WIDOWS/OLD PEOPLE

2248: SHRI VINOD KUMAR SONKAR

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has made any provision to set up and maintain Ashram for widows/old people and to provide them basic facilities;
- (b) if so, the details thereof including Uttar Pradesh along with funds released by the Government in this regard during each of the last three years and the current year; State/UT-wise;
- (c) the laid down norms for setting up of new Ashram;
- (d) whether the Government proposes to set up new Ashram for widows/old people, and
- (e) if so, the details thereof, State/UT-wise?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI MANEKA SANJAY GANDHI)

- (a) & (b) The Ministry of Women and Child Development do not provide grants to set up and maintain Ashrams for widows/old people. However, the Ministry is implementing two shelter based Central Sector Schemes namely viz. Swadhar and Short Stay Home for rehabilitation of women in difficult circumstances who are without any social and economic support. The main objectives of the scheme is to provide primary needs of shelter, food, clothing and medical care. The scheme also provides for skill training and counselling. The implementing agencies eligible for assistance are social welfare / women and child welfare, Departments of State Governments, Women Development Corporations and Voluntary Organisations.

The number of Swadhar and Short Stay Homes State and UT wise along with the number of inmates is at **Annexure – I**. Details of the grants released to the implementing agencies under these two schemes in the last three years and current year including Uttar Pradesh are at Annexure – II and Annexure – III.

Apart from Ministry of Women & Child Development, the Ministry of Social Justice and Empowerment is implementing a Central Sector Scheme of Integrated Programme for Older Persons (IPOP) under which grants-in-aid are given for running and maintenance of inter-alia, Old Age Homes, Day Care Centres, Mobile Medicare Units, Multi Facility Care Centre for Older Widows etc. The Ministry of Social Justice and Empowerment also does not provide grants to set up and maintain Ashrams for widows/old people. Further Section 19 (1) of the Maintenance & Welfare of Parents and Senior Citizens Act of Ministry of Social Justice & Empowerment, mandates that the State Government may establish and maintain such number of Old Age Homes at accessible places as it may deem necessary in a phased manner beginning with atleast one in each district to accommodate minimum of 150 senior citizens who are indigent. Pursuant to this provision, it is for the State Governments to make assessment of requirement of Old Age Homes keeping in view the number of senior citizens in each district.

The number of old age homes under Integrated Programme for Older Persons (IPOP) of Ministry of Social Justice & Empowerment and the details of grants released to the implementing agencies including Uttar Pradesh during the last three years and current year are at **Annexure – IV**.

- (b) to (e) Does not arise.

ANNEXURE REFERRED TO IN REPLY TO PART(b) OF LOK SABHA UNSTARRED QUESTION No.2248
 FOR 11.12.2015 REGARDING ASHRAM FOR WIDOWS/OLD PEOPLE **State/UT wise list of Swadhar
 Homes and Short Stay Homes**

S. No	Name of States	Number of Swadhar Homes	Capacity of the Home	Number of Short Stay Homes	Capacity of the Home
1	Andaman & Nicobar	0	0	0	0
2	Andhra Pradesh	13	775	36	1080
3	Arunachal Pradesh	0	0	1	30
4	Assam	16	800	12	360
5	Bihar	3	150	13	390
6	Chandigarh	0	0	1	30
7	Chhattisgarh	3	150	3	90
8	Dadra & Nagar Haveli	0	0	0	0
9	Daman & Diu	0	0	0	0
10	Delhi	0	0	2	60
11	Goa	0	0	1	30
12	Gujarat	4	210	3	90
13	Haryana	4	100	1	30
14	Himachal Pradesh	0	0	0	0
15	Jammu and Kashmir	3	150	2	60
16	Jharkhand	2	100	2	60
17	Karnataka	33	1950	29	870
18	Kerala	3	150	5	150
19	Lakshadweep	0	0	0	0
20	Madhya Pradesh	14	750	16	480
21	Maharashtra	47	2350	34	1020
22	Manipur	18	800	6	180
23	Meghalaya	0	0	0	0
24	Mizoram	1	100	1	30
25	Nagaland	2	350	1	30
26	Odisha	45	2350	32	960
27	Puducherry	0	0	1	30
28	Punjab	0	0	2	60
29.	Rajasthan	11	550	3	90
30	Sikkim	0	0	1	30
31	Tamil Nadu	14	750	34	1020
32	Tripura	0	0	4	120
33	Telengana	13	775	--	--
34	Uttar Pradesh	40	3050	37	1110
35	Uttarakhand	4	500	6	180
36	West Bengal	18	900	33	990
Total		311	17760	322	9660

ANNEXURE-II**ANNEXURE REFERRED TO IN REPLY TO PART(b) OF LOK SABHA UNSTARRED QUESTION No.2248
REGARDING ASHRAM FOR WIDOWS/OLD PEOPLE (Fund released under **Swadhar Scheme**)****(Rupees in lakhs)**

Sl. No	Name of States	Amount released 2012-13	Amount released 2013-14	Amount released 2014-15	Amount released 2015-2016 as on 8.12.2015
1.	Andhra Pradesh	88.51	184.77	93.78	41.20
2.	Assam	112.96	97.98	128.91	11.5
3.	Andaman & Nicobar Islands	0	0	0	0
4.	Arunachal Pradesh	0	0	0	0
5.	Bihar	0	33.01	0	0
6.	Chandigarh	0	0	0	0
7.	Chhatisgarh	7.11	7.17	7.00	5.26
8.	Dadra & Nagar Haveli	0	0	0	0
9.	Delhi	0	0	0	0
10.	Gujarat	44.46	27.75	19.20	4.85
11.	Goa	0	0	0	0
12.	Haryana	21.98	9.07	0	0
13.	Himachal Pradesh	0	0	0	0
14.	Jharkhand	21.40	7.79	28.58	0
15.	Jammu & Kashmir	0	20.23	5.99	9.71
16.	Karnataka	293.17	270.96	268.04	30.14
17.	Kerala	15.61	16.10	20.79	0
18.	Lakshadweep	0	0	0	0
19.	Madhya Pradesh	126.93	114.58	76.12	34.00
20.	Maharashtra	321.02	301.49	279.06	15.84
21.	Mizoram	3.10	8.64	2.51	2.48
22.	Manipur	165.14	148.52	106.63	34.20
23.	Meghalaya	0	0	0	0
24.	Nagaland	0	0	0	0
24.	Odisha	465.96	16.20	104.86	235.18
25.	Punjab	1.60	1.80	0	0
26.	Puducherry	0	0	0	0
27.	Rajasthan	47.53	58.65	23.35	9.36
28.	Sikkim	0	0	0	0
29.	Tamil Nadu	101.82	120.63	38.53	12.49
30.	Telangana	-	-	74.85	47.78
31.	Tripura	0	0	0	0
32.	Uttar Pradesh	402.73	144.39	247.03	253.49
33.	Uttarakhand	48.39	0	60.91	3.63
34.	West Bengal	73.73	128.81	74.18	25.78
	Total	2363.15	2018.55	1660.32	776.89

ANNEXURE-III

ANNEXURE REFERRED TO IN REPLY TO PART(b) OF LOK SABHA UNSTARRED QUESTION No.2248
FOR 11.12.2015 REGARDING ASHRAM FOR WIDOWS/OLD PEOPLE **under Short Stay Home**
(Rs. in Lakhs)

Sl. No.	Name of the State	Amount released 2012-2013	Amount released 2013-2014	Amount released 2014-2015
1.	Andhra Pradesh	340.07	332.17	85.23
2.	Assam	108.85	116.29	90.36
3.	A & N Islands	0	0	0
4.	Arunachal Pradesh	14.96	9.28	8.52
5.	Bihar	51.73	217.99	51.74
6.	Chandigarh	2.28	5.01	4.46
7.	Chattishgarh	17.45	35.44	23.06
8.	Dadrar & Nagar Haveli	0	0	0
9.	Daman & Diu	0	0	0
10.	Delhi	14.71	18.63	2.71
11.	Gujarat	20.02	21.41	8.69
12.	Goa	4.37	7.03	0.19
13.	Haryana	34.50	9.98	7.63
14.	Himachal Pradesh	0	0	0
15.	Jharkhand	15.04	8.16	10.70
16.	Jammu & Kashmir	12.49	11.98	6.03
17.	Karnataka	311.63	246.54	14.60
18.	Kerala	31.68	40.60	15.26
19.	Lakshadweep	0	0	0
20.	Madhya Pradesh	148.45	139.29	114.55
21.	Maharashtra	272.29	275.42	126.91
22.	Manipur	60.26	40.16	42.17
23.	Mizoram	7.92	4.68	9.02
24.	Meghalaya	0	0	0
25.	Nagaland	14.63	7.76	6.19
26.	Odisha	312.94	309.37	173.43
27.	Punjab	23.01	14.82	11.29
28.	Puducherry	2.23	10.07	2.32
29.	Rajasthan	28.85	23.44	19.88
30.	Sikkim	4.84	5.83	3.87
31.	Tamilnadu	333.37	343.57	234.21
32.	Telangana	-	-	130.14
33.	Tripura	37.45	44.24	23.85
34.	Uttar Pradesh	344.38	342.27	249.49
35.	Uttarakhand	49.21	63.99	42.13
	West Bengal	240.44	281.89	146.76
	TOTAL	2860.05	2987.31	1810.16

During the financial year 2015-16 sanction/released amount is Nil.

ANNEXURE-IV

ANNEXURE REFERRED TO IN REPLY TO PART(b) OF LOK SABHA UNSTARRED QUESTION No.2248
FOR 11.12.2015 REGARDING ASHRAM FOR WIDOWS/OLD PEOPLE(Fund released under the **(Integrated Programme for Older Persons Scheme)**)

(Rupees in lakhs)

Sl. No	Name of States	No of the old age homes assisted	Amount released 2012-13	No of the old age homes assisted	Amount released 2013-14	No of the old age homes assisted	Amount released 2014-15	No of the old age homes assisted	Amount released 2015-2016 as on 2.12.2015
1.	Andhra Pradesh	76	251.44	56	251.36	47	279.66	25	73.53
2.	Assam	12	50.45	6	37.77	12	65.35	8	31.30
3.	A &N Islands	0	0	0	0	0	0	0	0
4.	Arunachal Pradesh	1	4.08	0	0	0	0	0	0
5.	Bihar	4	17.07	1	4.86	1	2.43	0	0
6.	Chandigarh	0	0	0	0	0	0	0	0
7.	Chhatisgarh	3	12.22	1	4.88	0	0	1	4.88
8.	D &N Haveli	0	0	0	0	0	0	0	0
9.	Daman and Diu	0	0	0	0	0	0	0	0
10.	Delhi	2	7.16	2	9.04	1	2.33	1	3.95
11.	Gujarat	0	0	0	0	0	0	0	0
12.	Goa	0	0	0	0	0	0	0	0
13.	Haryana	5	17.15	8	30.29	1	3.76	4	10.61
14.	Himachal Pradesh	2	6.10	0	0	1	4.88	0	0
15.	Jharkhand	0	0	0	0	0	0	0	0
16.	J & K	0	0	0	0	0	0	0	0
17.	Karnataka	39	197.59	15	60.81	17	88.12	25	132.23
18.	Kerala	0	0	3	10.14	0	0	2	4.24
19.	Lakshadweep	0	0	0	0	0	0	0	0
20.	Madhya Pradesh	3	6.15	1	2.44	3	18.22	3	10.16
21.	Maharashtra	14	70.78	17	64.38	4	21.88	4	13.69
22.	Mizoram	0	0	0	0	0	0	0	0
23.	Manipur	7	43.02	11	58.95	9	51.57	7	27.17
24.	Meghalaya	0	0	0	0	0	0	0	0
25.	Nagaland	0	0	0	0	1	1.13	0	0
26.	Odisha	27	105.89	38	164.11	23	89.70	21	72.56
27.	Punjab	1	3.05	2	4.27	1	2.21	2	3.37
28.	Puducherry	0	0	0	0	0	0	0	0
29.	Rajasthan	1	4.88	4	14.25	2	10.29	3	8.97
30.	Sikkim	0	0	0	0	0	0	0	0
31.	Tamil Nadu	45	202.00	7	19.89	32	152.83	17	89.93
32.	Telangana	0	0	0	0	7	32.77	5	14.18
33.	Tripura	2	7.78	0	0	2	9.58	0	0
34.	Uttar Pradesh	15	56.16	6	31.54	5	18.83	2	4.78
35.	Uttarakhand	3	14.18	4	19.51	3	7.32	0	0
36.	West Bengal	7	19.72	25	98.57	15	73.43	7	23.16
	Total	269	1096.87	207	887.06	187	936.29	137	528.71

Multi Facility Care Centre for Older Widows (MFCC) are running in the State of Maharashtra, Karnataka, Andhra Pradesh, Tamil Nadu and Orissa under the Scheme of IPOP